

**GOVERNMENT OF INDIA
MINISTRY OF COOPERATION**

**LOK SABHA
UNSTARRED QUESTION NO. 394
TO BE ANSWERED ON 05/12/2023**

Strengthening of Central Registrar of MCSs

† 394. **SHRI RAVINDRA KUSHWAHA:**

Will the Minister of COOPERATION (**सहकारिता मंत्री**) be pleased to state:

- (a) whether the Government has initiated any action towards strengthening of the office of the Central Registrar of Multi State Cooperative Societies (MCSs);
- (b) if so, the details thereof; and
- (c) the benefits likely to accrue to the members of MCSs from such action taken for strengthening of the above?

ANSWER

**THE MINISTER OF COOPERATION
सहकारिता मंत्री (SHRI AMIT SHAH)**

(a) & (b): Yes, Sir. The Government has taken number of steps for strengthening the office of the Central Registrar of Cooperative Societies (CRCS) including the following:

- (i) The Multi State Cooperative Societies (Amendment) Act & Rules, 2023 have been notified on 03.08.2023 and 04.08.2023 respectively, to strengthen governance, enhance transparency, increase accountability and reform electoral process, etc. in Multi State Cooperative Societies (MSCS) by supplementing existing legislation and incorporating the provisions of Ninety-seventh Constitutional Amendment.
- (ii) An integrated web portal www.crcs.gov.in for the office of CRCS has been launched on 06.08.2023 to provide a complete digital ecosystem for MSCSs including their Registration, Amendment of Bye-Laws, Annual Return filing, Branch Opening, appointment of Sales officer, Appeal, Inspection, Inquiry, Liquidation, Management of Cooperative Education Fund, Cooperative Rehabilitation/ Reconstruction & Development Fund, Elections, etc. This will improve 'Ease of Doing Business' and transparency for the MSCS and their members as all the processes are digital and paperless.
- (iii) A separate State of the art office of CRCS is being established at World Trade Centre, Nauroji Nagar, New Delhi to overcome the space constraints and enhance overall efficiency.

(iv) A total of 63 posts including 32 Technical and 31 other supporting staff have been created for strengthening the Office of CRCS. The Recruitments Rules for Technical posts have been notified on 01.09.2023 and 5 posts have already been filled on deputation basis.

(c): The above initiatives will strengthen the cooperative movement amongst the multi state cooperative societies and benefit its members by improving governance, increasing transparency, strengthening audit process, conducting free & fair elections, time bound redressal of members grievances, filling regulatory gaps and robust monitoring by CRCS office.
